

of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	<b>NEO MICRONS PRIVATE LIMITED</b> PAN: AADCN1633N   CIN: U25199GJ2009PTC057978
2. Address of the registered office	B-401, Lake View Tower, Opp. Vastrapur Lake, Near Alpha Mall, Vastrapur, Ahmedabad 380 015, Gujarat
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Gujarat
5. Installed capacity of main products/ services	Not applicable as the Company has no manufacturing operations at present. However, the Company has certain plant and machinery
6. Quantity & value of main products/ services sold in last financial year	The Company has no material business operations in the last three financial years.
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email at : <b>cirp.nmpl@gmail.com</b> or <b>bimal.a.desai@icai.org</b>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be obtained by sending email at : <b>cirp.nmpl@gmail.com</b> or <b>bimal.a.desai@icai.org</b>
10. Last date for receipt of expression of interest	<b>01/08/2026</b>
11. Date of issue of provisional list of prospective resolution applicants	<b>04/08/2026</b>
12. Last date for submission of objections to provisional list	<b>09/08/2026</b>
13. Date of issue of final list of prospective resolution applicants	<b>11/08/2026</b>
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	<b>11/08/2026</b>
15. Last date for submission of resolution plans	<b>14/09/2026</b>
16. Process email id to submit Expression of Interest	<b>cirp.nmpl@gmail.com</b>